

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 29.01.2021 (FRIDAY)

COURT – II (VIRTUAL MODE)

PRINCIPAL BENCH

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 1043 of 2020 in Comp. App. (AT) No. 148 of 2018	Assam Chemical & Pharmaceutical Pvt. Ltd. &Anr. Vs. Shri Deba Kumar Hazarika & Ors.	Rajan Raj Abhay K Das	Akhilesh Kr. Shrivastava

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 1520 of 2019	Simran Kaur Vs. Haiko Logistics India Pvt Ltd.	Abhirup Das Gupta	
3.	Comp. App. (AT) (Ins) No. 116 of 2020	Nurani Subramanian Suryanarayanan Liquidator for M/S Care IT Solutions Pvt. Ltd. Vs. Employees State Insurance Corporation, Rep. by its Regional Director & Ors.	Arvind C.	Paras Sachdeva Palas S.-R1 & R2
4.	Comp. App. (AT) (Ins) No. 346 of 2020	Gyanchand Mutha Vs. Aditya Birla Money Ltd & Anr.	Sushil Daga	Vanita Bhargava Wamika Trehan-R1 Amol Vyas-R2
5.	Comp. App. (AT) (Ins) No. 783 of 2020	Oase Asia Pacific Pte Ltd. Vs. Axis Bank Ltd. & Ors.	Anjali Sharma	Nakul Sachdeva-R1 Salonee Kulkarni-R2 & R3
6.	Comp. App. (AT) (Ins) No. 935 of 2020	Directorate of Economic Offences Vs. Binay Kumar Singhania & Ors.	Nandini Sen	Gaurav Mitra-R1 Gaurav Mitra-R1 & R3
7.	Comp. App. (AT) (Ins) No. 1118 of 2020	Thomas George Vs. Union Bank of India & Anr.	Arvind Kr. Jadon	Ekta Choudhary

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**